

(For Judgment)

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 2579 OF 1998.

STATE OF WEST BENGAL

Appellant (s)

VERSUS

HARESH C. BANERJEE & ORS

Respondent(s)

Date: 30/08/2006 This Appeal was called on for Judgment today.

For Appellant(s) Mr. T.C. Sharma, Adv.

For Respondent(s) Mr. Amlan Kumar Ghosh, Adv.

Hon'ble the Chief Justice of India pronounced the judgment of the Bench comprising

Hon'ble the Chief Justice; Hon'ble Mr. Justice C.K. Thakker and Hon'ble Mr. Justice P.K.

Balasubramanyan.

The Civil Appeal is allowed in terms of the Signed Judgment.

(Subhash Chander)  
agi)

(V.P. Tyagi)

Court Master  
gistrar

Assistant Registrar

[Signed Reportable Judgment is placed on the file]

